HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

Dis. No. 2645/ADM/DC-RS/2023, Dt.11.12.2023

District :: Rajanna Siricilla

Smt N. Prema Latha, PDJ, Rajanna Sircilla holding F.A.C. I Addl. District and Sessions Judge, Rajanna Sircilla

Smt R. Sreelekha, Senior Civil Judge, Sircilla

Sri Ch. Venkataiah, Advocate (person with disability)

Sri B. Rajender, Incharge System Officer, PDJ Court, Rajanna Sircilla

Sri B. Mallesham, Senior Assistant (person with disability)